To de l'ento) 30

Declaration of Assets and Liabilities

i, Prahlad Kumar, son/daughter/wife of Lorle aged 53 years, belonging to Acsial Acsial	Year 2014
son/daughter/wife of hate	Shing chan D'
aged 53 years, belonging to Acsich 1 c	WYS LUDGE CONTRACTOR
aged 53 years, belonging to Assistant service and presently working as A.S.O. Bihar Leg	Action Officer Historive Assemble
give herein below the details of the assets (immovable, movable, bank t	
myself, my spouse and dependants*:	palance, etc.) of

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No	. Description	Self	Madhyr	Dependant-1	Sartuam Dependant-2	Dependant-3
(i)	Cash	Files SHE SH	Name(S)	Name	Name	Etc. Name
(ii)		11000	10000	2000 =	1000	
	Banks, Financial Institutions And Non-Banking Financial Companies	Sooook S.B.Alc) <u>-</u>			
(iii)	Bonds, Debentures and Shares in companies	-				
(iv)	NCC D	18000 F	om.			
(v)	Motor Vehicles (details of make, etc.)	_		_	-	
(vi)	Jewellery (give details of weight and value)	014- C	7014-603	Sw7 sw7		
vii)	Other assets, such as values of claims / interests	-	-		_	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	pescription	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Vea	e3 		-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		je -			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-				-
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-			-	
(v)	Others (such as interest in property)	-		1, 1	-	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.2.2.2.4
(a)	(i) Loans from Banks	Control of the Contro	Rs. 850000 =
(4)	(ii) Loans from financial institutions	The section of the	Personal Loan HDFC
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		-
	(c) dues to departments dealing with supply of electricity	_	
	(d) dues to departments dealing with telephones	_	-
	(e) dues to departments		

	dealing with government transport (including aircraft and helicopters) (f) Other dues, if any		_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] (iii) Sales Tax [Only in case of proprietary business] (iv) Property Tax	BXUPK S709E	

indicate the asse year upto which Tax return filed.]	Wealth — — — — — — — — — — — — — — — — — — —
(iii) Sales Tax [Or case of proprietar business]	y many and the second s
(iv) Property Tax	
C. <u>Personal Detail</u>	
GPF/CPF/PRAN No. :-	PTS/BLA-1288
Gender :-	M (M/F)
Date of Birth :-	01051970 (DD/MM/YYYY)
Class/Group :-	B (A/B/C)
Cadre :-	(Full Name e.g. B.A.SBihar Administrative Service,
	B.S.S Bihar Secretariat Service etc.)
Home District :-	Nalanda
I hereby declare knowledge and belief.	that the above details are true to the best of my
Place: Patna Date: 13.02.24	Signature bollad kumgr Name of Employee: Prablad Kumgr Designation: Assistant Section officer Department: Bilgr Widham Sabha.
Notes DI	

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.